NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.5/	-	Hearing	Rule-6	BMM Ispat Ltd. Vs Hubli
BB/2017			of IB.	Electricity Supply Co. Ltd.,

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

Petitioner

1 439382516

Pladete

9,3694647

Counsel for petitioner is present. Counsel for respondent is present. Rejoinder is not filed.

List it for final hearing on 28.09.2017.

MEMBER (J)

MEMBER (T)